NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 13th NOVEMBER, 2023, 10:30 A.M.
CP (IB) No. 111/CTB/2020, IA (IB) No. 307/CB/2023, IA (IB) No. 308/CB/2023
Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indian Bank -Vs- OCL Iron & Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Rishav Banerjee, Adv.,
Mr. Supriyo Gole, Adv.
Ms. Madhuja Barman, Adv.

For Respondent (s) — Sumit Lal, Advocate
Zenish Mary Wallace, Adv.

ORDER

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 28.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)